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NIBASH BAGARTY & OTHERS -VS- DEFENCE

ADMISSION SL.NO.1
O.A.No.864/2010
Date-30.11.2016

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Mr. Nibash Bagarty, Applicant No.1 appearing in person, who filed a petition supported by an Affidavit enclosing therewith an Order passed by the Hon'ble High Court of Orissa in W.P.(C) No.9434/2013 dated 20.10.2016 wherein liberty has been granted to the petitioner to approach this Tribunal for redressal of his grievances. By virtue of Affidavit, Applicant No.1 being authorized by other applicants, has prayed for withdrawal of this O.A. with liberty to file a better one. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.

Mr. S. Behera, learned ACGSC is present and heard.



MEMBER(J)